

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/1999/374 /A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Satyajit Khound,
Special Judge, CBI, Assam,
Addl. Court No. 2, Chandmari, Guwahati -03.

Dated Guwahati the th 25 January, 2022

Sub: **Casual leave.**

Ref:- Your letter No. SPL/CBI/Addl-II/134-2020/33 dated 24.01.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 21.01.2022 along with station leave permission, till the evening of 21.01.2022**, as prayed for.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/1999/375/dated , 25-01-2022

Copy to.

1. ~~The Project Manager, Gauhati High Court.~~

Sd/-
25/1/22
JT.REGISTRAR (VIGILANCE)